GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 2861 TO BE ANSWERED ON 13.03.2018

REHABILITATION OF SAFAI KARAMCHARIS

2861. SHRIMATI POONAM MAHAJAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether there has been a decrease in the number of insanitary latrines cleaned by safai karamcharis in the country and if so, the details thereof indicating the numbers of insanitary latrines during each of the last five years, State/UT-wise;

(b) whether the Government plans to dislodge dry latrines, and undertaken efforts to provide safai karamcharis with sufficient training for alternate sources of employment;

(c) if so, the details thereof;

(d) whether under the aegis of National Safai Karamcharis Finance and Development Corporation, safai karamcharis are given sufficient financial assistance in order to rise above the poverty line, and if so, the details thereof; and

(e) whether despite financial rehabilitation, the safai karamcharis still face discrimination and if so, the steps taken to deal with this issue?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE)

(a): Ministry of Drinking Water and Sanitation and Ministry of Housing and Urban Affairs have been implementing schemes from time to time including Swachh Bharat Mission for conversion of insanitary latrines into sanitary latrines and construction of new sanitary latrines in rural and urban areas respectively. Ministry of Drinking Water and Sanitation have informed that 2,76,920 insanitary latrines were found during the survey of which 2,67,914 have been converted into sanitary toilets upto 08.03.2018, state-wise details of the same are given in **Annexure**. Ministry of Housing and Urban Affairs which implements Swachh Bharat Mission (SBM) urban have informed that the guidelines of the mission provide for construction of sanitary toilets and upgradation of existing insanitary latrine to sanitary toilets. A total 44.54 lakh individuals household latrines and 2.92 lakh community/public toilets have been constructed in urban areas upto 31.01.2018. However, the data of conversion of insanitary latrines into sanitary latrine is not maintained by that Ministry.

(b) and (c): Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013 (MS Act, 2013) mandates every local authority to carry out survey of insanitary latrines existing within its jurisdiction and give a notice to the occupier to either demolish convert it into sanitary latrines within the time schedule prescribed under the Act. Under Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMS) willing and eligible identified manual scavengers

and their dependents are provided skill development training with monthly stipend of Rs.3,000/each for undertaking alternative employment. Proposals to provide skill development training to 13,587 manual scavengers/ safai karamcharis and their dependents have been sanctioned upto 28.02.2018

(d): Safai karamcharis and their dependents are provided bank loans upto Rs. 25 lakh at concessional rate of interest ranging from 4% to 6% per annum for undertaking self employment projects.

(e): Traditionally a majority of safai karamcharis belong to scheduled castes and are protected from discrimination and exploitation under various provisions of "The Protection of Civil Rights Act, 1955" and "The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989".

Annexure referred in reply to Part (a) of Lok Sabha unstarred Question No. 2861 for answer on 13.03.2018 regarding Rehabilitation of Safai Karamcharis.

S.N.	State/UT Name	No. of	No. of Insanitary	%
		Insanitary	latrines converted	
		latrines found	into sanitary	
			latrines	
1	A & N ISLANDS	0	0	0.00
2	ANDHRA PRADESH	2002	2002	100.00
3	ARUNACHAL PRADESH	16638	7746	46.56
4	ASSAM	9527	9519	99.92
5	BIHAR	128	128	100.00
6	CHANDIGARH	0	0	0.00
7	CHHATTISGARH	0	0	0.00
8	D & N HAVELI	0	0	0.00
9	DAMAN & DIU	0	0	0.00
10	GOA	0	0	0.00
11	GUJARAT	36	36	100.00
12	HARYANA	281	281	100.00
13	HIMACHAL PRADESH	210	210	100.00
14	JAMMU & KASHMIR	10304	10304	100.00
15	JHARKHAND	82	82	100.00
16	KARNATAKA	5576	5571	99.91
17	KERALA	2686	2686	100.00
18	MADHYA PRADESH	51003	51003	100.00
19	MAHARASHTRA	327	327	100.00
20	MANIPUR	11524	11524	100.00
21	MEGHALAYA	0	0	0.00

State/UT-wise Number of Insanitary Latrines found and converted

22	MIZORAM	1	1	100.00
23	NAGALAND	436	436	100.00
24	ODISHA	4	4	100.00
25	PUDUCHERRY	0	0	0.00
26	PUNJAB	10	10	100.00
27	RAJASTHAN	534	433	81.09
28	SIKKIM	42	42	100.00
29	TAMIL NADU	0	0	0.00
30	TELANGANA	1	1	100.00
31	TRIPURA	0	0	0.00
32	UTTAR PRADESH	164142	164142	100.00
33	UTTARAKHAND	1317	1317	100.00
34	WEST BENGAL	109	109	100.00
Total :-		276920	267914	96.75